

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
MODIFICATION DUTY ROSTER FOR THE MONTH OF MAY- 2024

MODIFICATION

In view of the willingness received from the Court of Ms. Bharti Beniwal, Ld. MM, PHC, NDD and in partial modification of Duty Roster for the month of June- 2024, it is directed that **Ms. Neha Garg, Ld. MM, PHC, NDD** shall work as Duty MM on **29.06.2024**, in place of Ms. Bharti Beniwal, Ld. MM, PHC, NDD and **Ms. Bharti Beniwal, Ld. MM, PHC, NDD** shall work as Duty MM on **28.05.2024** in place of Ms. Neha Garg, Ld. MM, PHC, NDD.

In view of willingness received of Tihar Jail duty in the Jugment Sonadhar Vs State of Chhatisgarh for the working Saturday Month of June-2024, **No. 988-1003/2024/CMM/PHC/New Delhi dated 03.06.2024** is stand cancelled .

Rest of the conditions shall remain unchanged.

(Nabeela Wali)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.

No. 1005-1621 /2024/CMM/PHC/New Delhi.

Dated 04.06.2024

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / **THC**, North, North-West/**Rohini**, Shahdra, East, North-East / **KKD**, South-West / **Dwarka**, South, South-East / **Saket**, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / **THC**, North, North-West / **Rohini**, Shahdra, East, North-East / **KKD**, South-West / **Dwarka**, South, South-East / **Saket**, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.
16. Office File.

Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.